



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.09.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 22.09.2025 & 23.09.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 208 of 2022 & I.A. No. 4782 of 2024, 1782 of 2025 Part Heard	MBL Infrastructure Ltd. Vs. Orissa Steel Expressway Pvt. Ltd. & Ors.	22.09.2025	24.11.2025
2.	Comp. App. (AT) No. 398 of 2024 Part Heard	Shiv Raj Singh Vs. Kempty Konstructions Pvt. Ltd. & Ors. With	23.09.2025	27.10.2025
3.	Comp. App. (AT) No. 403 of 2024 Part Heard	Kempty Konstructions Pvt. Ltd. & Ors. Vs. Shiv Raj Singh	23.09.2025	27.10.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar